

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 250(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017**

NAME OF THE COMPANY: M/s Shree Ram Lime Products Pvt. Ltd. Vs. M/s
Gee Ispat Pvt. Ltd.

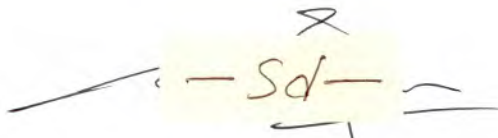
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

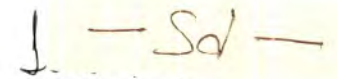
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Re-notify this case on 12th October, 2017, in view of the Special Bench being constituted


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)